

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-450 of 2015 in DFR No. 1410 of 2015

Dated : **23rd March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

M/s Atlantic Power Pvt. Ltd. **Appellant(s)**
Versus
Punjab Energy Development Agency (PEDA) & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Arun Sharma for Mr. Tajender K. Joshi

Counsel for the Respondent(s): Mr. Aditya Grover for R-1/PEDA

Mr. Sakesh Kumar for PSERC

Ms. Suparna Srivstava

ORDER

Learned counsel for the Applicant/Appellant seeks adjournment for hearing on Delay Condonation Application, being IA No. 450 of 2015 in DFR-1410 of 2015, hence, post the matter for hearing on IA No. 450 of 2015 in DFR-1410 of 2015 on **7th July, 2016**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/jps